

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4149**  
ANSWERED ON 18.07.2019

**COMPLETION OF WATER PROJECTS**

4149. SHRI VENKATESH NETHA BORLAKUNTA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is assisting financially and otherwise to complete water related projects in Telangana and also “Jalayagum” project in Andhra Pradesh and if so, the details thereof;
- (b) the number of projects assisted by the Government so far, State/UT-wise during the last five years;
- (c) the criteria adopted therefor;
- (d) the role played/to be played by financial institutions and international agencies in completion of such projects in both the States; and
- (e) the time frame fixed to complete all the projects along with the action plan chalked out to complete them within the prescribed time frame?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (e) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement their efforts, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP), etc. under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

During 2016-17, a Committee under the chairmanship of Minister (WR), Government of Chhattisgarh prioritized ninety-nine (99) on-going Major/Medium Irrigation (MMI) projects under PMKSY- (AIBP), in consultation with States, having ultimate irrigation potential of 76.03 lakh ha. and balance estimated cost of Rs.77,595 crore [Central Assistance (CA) component: Rs.31342 crore] for completion in phases up to December, 2019 along with their Command Area Development & Water Management (CADWM) works. Funding arrangement for both Central & State share for these projects has been approved through NABARD under Long-Term Irrigation Fund (LTIF).

State-wise distribution of prioritized 99 MMI projects and other projects approved for funding thereafter is *annexed*.

Out of prioritized 99 projects under PMKSY, 8 irrigation projects are of Andhra Pradesh. As informed by the Government of Andhra Pradesh, Jalayagnam programme was started in 2004 with aim to complete various irrigation projects in the State. Two prioritised projects of Andhra Pradesh namely, Yerrakalva and Maddigedda were started before 2004 and are not part of Jalayagnam programme. Rest of six prioritised projects of Andhra Pradesh namely Gundlakamma, Tarakarama Thirtha, Pushkara, Thotapalli, Tadipudi and Musurumilli are part of Jalayagnam programme. CA of Rs.22.70 crore and Rs.69.18 crore has been released for the 8 prioritised projects of Andhra Pradesh under AIBP and CADWM components respectively since 2016-17. In addition, the Government of Andhra Pradesh availed State Share of Rs.489.34 crore from NABARAD under LTIF since 2016-17 for the prioritised projects.

There are 11 prioritised irrigation projects of Telangana. CA of Rs.560.69 crore and Rs.36.36 crore has been released for the 11 prioritised projects of Telangana under AIBP and CADWM components respectively since 2016-17.

Further, under Repair Renovation and Restoration (RRR) of Water Bodies scheme, CA of Rs.2.7 crore and Rs.104.56 crore has been released to the States of Andhra Pradesh and Telangana respectively since XII Plan onwards.

\*\*\*\*\*

**ANNEXURE**

Annexure as referred to in reply to parts (a) to (e) Unstarred Question. No. 4149 to be answered in Lok Sabha on 18.07.2019 regarding “COMPLETION OF WATER PROJECTS”

Sl. No.	Name of State	No. of MMI Irrigation Projects under PMKSY-AIBP	Other Irrigation projects receiving Central Assistance and target for completion
1.	Andhra Pradesh	8	Polavaram Irrigation Project declared as National Project under section 90(1) of AP Reorganization act, 2013 ( <i>June, 2021</i> )
2.	Assam	3	
3.	Bihar	2	
4.	Chhattisgarh	3	
5.	Goa	1	
6.	Gujarat	1	
7.	Jammu & Kashmir	4	
8.	Jharkhand	1	
9.	Karnataka	5	
10.	Kerala	2	
11.	Madhya Pradesh	14	
12.	Maharashtra	26	Special Package in Vidarbha and Marathwada and other chronically drought prone areas of Rest of Maharashtra ( in phased manner by 2022-23)
13.	Manipur	2	
14.	Odisha	8	
15.	Punjab	2	1.ShahpurKandi Dam Project ( <i>June 2022</i> ) 2.Relining of Sirhind and Rajasthan Feeder ( <i>June 2021</i> )
16.	Rajasthan	2	
17.	Telangana	11	
18.	Uttar Pradesh	4	
<b>Total</b>		<b>99</b>	

\*\*\*\*\*